

IN THE HIGH COURT OF JHARKHAND AT RANCHI
C.P. No. 02 of 1996 (R)

Kumardhubi Metal Casting & Engineering Ltd.	--- --- Petitioner
Versus	
Kumardhubi Karamchari Congress & Ors.	-- --- Respondents

CORAM: The Hon'ble Mr. Justice Aparesh Kumar Singh
Through Video Conferencing

For the Official Liquidator	: Mr. H.K. Mehta, Adv.
For the Bank of India	: Mr. A. Allam, Sr. Adv.
For the Workmen	: Mrs. M.M. Pal, Sr. Adv.
For the EPFO	: Mr. Anil Kumar Singh, Adv.
For the Bidders	: Mr. Sumeet Gadodia, Adv.
	Mr. Amit Kr. Verma, Adv.
	Mr. Prahlad Meena, Adv.
	Mr. Abhay Prakash, Adv.

208/17.04.2021 A report has been filed by the official liquidator today itself containing two sealed envelopes. For Chalice Real Estate LLP, Ranchi, learned counsel Mr. Sumeet Gadodia is present. However, he submits that since his clients are suffering from COVID-19, the matter may be posted on any date after two weeks. The company is interested in participating in the bidding process. For the bidder Ganpati Villa Mansion Pvt. Ltd., Kolkata, learned counsel Mr. Amit Kumar Verma is present. He, however, has made a request for bifurcation of the bid as they are interested in purchasing the plants and machinery only. For the bidder Hemal Corporation, Ghatkopar (West), Mumbai, Mr. Bhupendra Parekh, proprietor of the firm has joined the proceedings online. He submits that he is interested in participating the bid but his office is facing COVID problems. Therefore, he has also prayed for at least two weeks' time. For Al Sifah Minerals Private Limited, Jamshedpur, learned counsel Mr. Abhay Prakash is present. He submits that due to COVID situation his client could not carry out inspection of the premises by the date fixed as per order dated 9th April 2021. However, they are interested in carrying out the inspection, if further indulgence is granted and for participating in the bidding process. He has also not been able to file the audited balance sheet and income tax returns for the last three financial years. An interlocutory application being I.A. No.2234/2021 has been sent through email seeking extension of time.

Not only the parties, but the Court is facing practical difficulties due to huge spike in COVID cases in the Court staff as well. In those

circumstances and considering the request of the bidders, it would be proper to defer the bidding process at least for two weeks. As per the Court's calendar since 7th May 2021 a Friday may be declared a holiday as per the visibility of the moon, therefore the matter be listed at 2:30 P.M. on 6th May 2021. List it accordingly.

The bidder Al Sifah Minerals Private Limited, Jamshedpur may carry out the inspection of the assets of the company by 2nd May 2021. In case any of the bidders have not submitted the audited balance sheet and income tax returns for the last three years, they should do so by 3rd May 2021 without fail. Vakalatnama of learned counsel representing any of the bidders be accepted by the office. I.A. No. 2234/2021 seeking extension of time by the bidder Al Sifah Minerals Private Limited, Jamshedpur stands disposed of.

(Aparesh Kumar Singh, J.)

Shamim/